



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,9th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL RISE AT 1:00 PM INSTEAD
OF 3:15 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
31	WA/281/2022	MIHIR KUMAR BISWAS Versus THE INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. N DEKA MR. M GOGOI MR A R BAROOAH
- FOR ORDERS -				
32	I.A.(Civil)/365/2024 B/O in WA/1394/2024 WITH WA/1394/2024 (Filing Number)	ANJALU BORO Versus THE STATE OF ASSAM AND 4 ORS ANJALU BORO Versus THE STATE OF ASSAM AND 4 ORS (H)	MR. D BHUYAN MR. D BHUYAN	SC, ELEM. EDU
- FOR FRESH ADMISSION WITH STAY/BAIL -				
33	WA/44/2024 B/O WITH I.A.(Civil)/373/2024 in WA/44/2024	DAYANANDA DOLEY AND 101 ORS Versus THE STATE OF ASSAM AND 3 ORS DAYANANDA DOLEY AND 101 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL MR. H. BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	DY.S.G.I. SC, EDU DY.S.G.I. SC, EDU
34	WA/45/2024 B/O	MRIGEN KALITA AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN MS A DEVI MS A DEVI MS. H BORAH MS. H BORAH S NATH C AGARWAL	DY.S.G.I. SC. EDU.

WITH
[I.A.\(Civil\)/374/2024](#)
in WA/45/2024

MRIGEN KALITA AND 62 ORS
Versus
THE STATE OF ASSAM AND 4 ORS

MR. H. BURAGOHAIN
MS A DEVI
MS. H BORAH
S NATH
C AGARWAL

DY.S.G.I.
SC. EDU.

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

35 [WA/124/2023](#)
FIXED

M/S DEEPAK AND CO. AND ANR.
Versus
THE UNION OF INDIA AND 5 ORS.

MS. B CHOWDHURY

DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	WP(C)/667/2024 B/O	MRITUNJAY SAIKIA Versus THE STATE OF ASSAM AND 13 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEBA

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
28	WP(C)/3393/2023 BY SLIP, WITH LCR	MD. SAHEB ALI @ SAHEB ALI MONDAL Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>			
48 WP(C)/1984/2022	M/S KARBI PROJECTS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGHAIN MR A KHARSOHUM	SC, PWD SC, K A A C
<u>MOTION</u>			
49 WP(C)/511/2024 CAVT. NO.00812/024, PART-HEARD, FIXED	AMRAN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR A D CHOUDHURY (FOR CAVEATOR)
50 WP(C)/646/2024 B/O	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, APDCL
51 WP(C)/662/2024 FIXED	M/S OPAL INFORMATICS Versus THE STATE OF ASSAM AND 5 ORS	MR. S R GOGOI MS B DUTTA MR. C SARMAH	GA, ASSAM
<u>ADMISSION</u>			
52 WP(C)/7070/2022 FIXED	RUHUL AMIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
53 WP(C)/7421/2023 FIXED	MUKAND POLY PRODUCTS AND ANR Versus UNION OF INDIA AND 5 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR. S S ROY (r-2 to 6) DY.S.G.I.
WITH I.A.(Civil)/285/2024 in WP(C)/7421/2023	RUNGTA IRRIGATION LTD Versus MUKAND POLY PRODUCTS AND ANR	MS. N UPADHYAY MR. P DAS MR. P DAS MR SUMANTH KAKATI	DR. A SARAF
<u>ORDERS</u>			
54 WP(C)/7584/2023 FIXED	DUL SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M SAIKIA	GA, ASSAM SC, NHM SC, HEALTH

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
39	WP(C)/558/2024 FIXED	ABAD ALI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	GA, ASSAM SC, REVENUE
40	WP(C)/592/2024 FIXED	HABIL UDDIN KHAN Versus THE DISTRICT COMMISSIONER, GOALPARA AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
41	I.A.(Civil)/363/2024 (CONNECTED WITH ITEM NO. 37 IN THE DAILY LIST), B/O in WP(C)/7620/2023	GABINDA DEB AND 4 ORS Versus BIJOY KRISHNA DAM AND 2 ORS	MR. S K GHOSH MS F AHMED	MR. S BANIK
ORDERS				
42	WP(C)/7423/2023 CAVT. NO.13892023,117800012482/023, THE STATE OF ASSAM AND 7 ORS FIXED	ABDUR RAHMAN MONDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM	MR. B C DAS MR. S H RAHMAN SC, CO OP MS. I DAS FOR CAVEATOR

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
71	WP(C)/589/2024 FIXED	MADHAB CHANDRA DAS Versus THE UNION OF INDIA AND 3 ORS	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN	DY.S.G.I.
ORDERS				
72	I.A.(Civil)/357/2024 (CONNECTED WITH ITEM NO 31 IN THE DAILY LIST) in WP(C)/6467/2022	THE UCO BANK AND 2 ORS Versus NIRUPAMA KAKATI ,	SC UCO BANK	MS D DUTTA

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8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,9th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
53	MFA/107/2023 FIXED	SHRIRAM GENERAL INSURANCE CO. LTD Versus DHRUBA JYOTI DUWARAH AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3840/2023 in MFA/107/2023	SHRIRAM GENERAL INSURANCE CO. LTD Versus DHRUBA JYOTI DUWARAH AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
ORDERS				
54	I.A.(Civil)/75/2019 WITH LCR, FIXED in RSA/138/2005	FOZIA BEGUM Versus ON THE DEATH OF ABDUL HAMID SARKAR, HIS LEGAL HEIRS REPRESENTING AND 2 ORS.	MR G P BHOWMIK	MR A D CHOUDHURY
	WITH RSA/138/2005	FOIZIA BEGUM Versus ABDUL HAMID SARKAR AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.K ANAM	MR.H SARMA MS. M BHARALI
	WITH I.A.(Civil)/76/2019 in RSA/138/2005	FOZIA BEGUM Versus ON THE DEATH OF ABDUL HAMID, HIS LEGAL HEIRS REPRESENTING AND 2 ORS.	MR G P BHOWMIK	MR A D CHOUDHURY
	WITH I.A.(Civil)/77/2019 in RSA/138/2005	FOZIA BEGUM Versus ON THE DEATH OF ABDUL HAMID SARKAR ,HIS LEGAL HEIRS REPRESENTING AND 2 ORS.	MR G P BHOWMIK	MR A D CHOUDHURY
55	MACApp./1/2021 WITH LCR, B/O	NEW INDIA ASSURANCE COMPANY LTD. Versus MUSSTT. NURJAHAN BEGUM LASKAR AND 6 ORS.	MR SISHIR DUTTA MR. S DUTTA MR. S DUTTA	MR M CHOUDHURY MR S DIFUSA MR N RAY
	WITH I.A.(Civil)/12/2021 in MACApp./1/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus MUSSTT. NURJAHAN BEGUM LASKAR AND 6 ORS.	MR SISHIR DUTTA MR. S DUTTA MR. S DUTTA	

56	MACApp./5/2021 WITH LCR, B/O WITH I.A.(Civil)/46/2021 in MACApp./5/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus MUSSTT. MITA BEGUM LASKAR AND 6 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR M CHOUDHURY MR S DIFUSA MR N RAY
57	I.A.(Civil)/840/2023 B/O in MACApp./836/2022 WITH MACApp./836/2022 WITH I.A.(Civil)/3713/2022 in MACApp./836/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus MUSSTT. MITA BEGUM LASKAR AND 6 ORS. ANU KHATUN AND 3 ORS. Versus M/S UNITED INDIA INSURANCE COMPANY LIMITED. M/S UNITED INDIA INSURANCE COMPANY LIMITED. Versus ANU KHATUN AND 5 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA MR. R BARUAH MR. M DUTTA MS S DEV MR J MAHANTA MR. M DUTTA MS S DEV MR J MAHANTA	MR. M DUTTA MR. S Z SHEIKH (r-1,2,4) MR. R BARUAH (r-1,2,4) MR. A IKBAL (r-1,2,4)
58	I.A.(Civil)/1989/2023 WITH LCR, FIXED in MACApp./112/2023 WITH MACApp./112/2023	SMTI SULEKHA DAS AND ANR Versus THE NATIONAL INSURANCE COMPANY LIMITED THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI SULEKHA DAS AND 2 ORS (B)	MR. A SHAKIL MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR
59	I.A.(Civil)/3207/2023 B/O in RSA/13042/2023 WITH RSA/13042/2023 (Filing Number)	WAHAB ALI AND 4 ORS Versus TANU MIAH @ TANU ALI AND 3 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN	MR. M U MAHMUD (r-1 to 4) MRS. M SAIKIA (r-1 to 4) MR S H MAHMUD (r-1 to 4) MR S ISLAM (r-1 to 4) MR. S. SUR (r-1 to 4) TOSLIMA BEGUM (r-1 to 4)
60	I.A.(Civil)/3209/2023 B/O in RSA/13037/2023 WITH RSA/13037/2023 (Filing Number)	WAHAB ALI AND 4 ORS Versus TANU MIAH AND 3 ORS (H) WAHAB ALI AND 4 ORS. Versus TANU MIAH @ TANU ALI AND 3 ORS.	ALHAJJ I UDDIN MR. H ALI B BARMAN	MR. M U MAHMUD (r-1 to 4) MRS. M SAIKIA (r-1 to 4) MR S H MAHMUD (r-1 to 4) MR S ISLAM (r-1 to 4) MR. S. SUR (r-1 to 4)
61	I.A.(Civil)/3665/2023 B/O in RSA/13907/2023 WITH RSA/13907/2023 (Filing Number)	WAHAB ALI AND 4 ORS Versus TANU MIAH AND 3 ORS (E) A GONI @ MD GONI AND ANR. Versus ON THE DEATH OF AKRAM HUSSAIN @ AKRAM ALI HIS LEGAL HEIRS SAHIRA KHATUN AND ORS.	ALHAJJ I UDDIN MR. M U MAHMUD MR. A GONI MRS. M SAIKIA MR S H MAHMUD MR S ISLAM TOSLIMA BEGUM	
62	I.A.(Civil)/377/2024 B/O in MACApp./12777/2023	A GONI @ MD GONI AND ANR. Versus ON THE DEATH OF AKRAM HUSSAIN @ AKRAM ALI HIS LEGAL HEIRS SAHIRA KHATUN AND ORS. B UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus FATEMA KHATUN AND 2 ORS.	MR. M U MAHMUD MR. R GOSWAMI	

WITH
[MACApp./12777/2023](#)
(Filing Number)

UNIVERSAL SOMPO GENERAL
INSURANCE COMPANY LTD.
Versus
FATEMA KHATUN AND 2 ORS. A

MR. R GOSWAMI

WITH
[I.A.\(Civil\)/14523/2023](#)
(Filing Number)

UNIVERSAL SOMPO GENERAL
INSURANCE COMPANY LTD.
Versus
FATEMA KHATUN AND 2 ORS. A

MR. R GOSWAMI

63 [I.A.\(Civil\)/378/2024](#)
(CONNECTED WITH ITEM NO. 23
IN THE DAILY CAUSE LIST)
in RSA/205/2023

UNION OF INDIA AND 2 ORS
Versus
DR. PRASANTA KUMAR DAS

MR. S. K. MEDHI

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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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[For Friday,9th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
54	AB/91/2024 B/O	FOKAR UDDIN Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KHANDAKAR	PP, ASSAM
BAIL HEARING (BA)				
55	Bail.Appln./353/2024 FIXED	NIRANJAN DEKA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
64 WP(C)/5101/2006 (SINCE DISPOSED OF) WITH OFFICE NOTE, FIXED	MD. ISLAM NAWAJ UDDIN AHMED, Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MR. M U MAHMUD MR.A SARMA MR.R SARMA MR.K K GOSWAMI MR S H MAHMUD MR S ISLAM MR. S. SUR	GA, ASSAM
65 WP(C)/1466/2023 CAVT. NO.01352/023, BY SLIP, AT 3:30 PM	AJIT BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MS. S MAHANTA MR. M MAHANTA MR. B BORAH MS SIBANI BORA	MR S KHOUND SC, FOREST FOR CAVEATOR
WITH 66 WP(C)/1737/2023 CAVT. NO. 01342/023,	M/S RAGIA KU ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	MR S KHOUND SC, FOREST FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
47 WP(C)/6616/2022 PART-HEARD, FIXED	SUKHALATA PHUKAN GOGOI Versus THE STATE OF ASSAM AND 7 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU GA, ASSAM SC, AG MR. S K MEDHI MR J PAYENG (R6) (R7) MR. K GOGOI SC, HIGHER EDU MS. C BARMAN (R6) (R7) MS A PAYENG (R6) (R7) MS K TAYE MS K TAYE SC, FINANCE
48 WP(C)/6330/2019 FIXED	CACHAR PAPER MILL OFFICERS AND SUPERVISORS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. D. MOZUMDER MR. P. BORAH MR. S. BISWAS MS. P. CHOUDHURY	MR. P. CHOUDHURY MS. B. GOSWAMI ASSTT.S.G.I.
WITH 49 WP(C)/6446/2019	KAGAJKAL MAZDOOR SANGH AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS P CHOUDHURY	MR P CHOUDHURY MS B GOSWAMI ASSTT.S.G.I.
WITH 50 WP(C)/6468/2019	CACHAR PAPER PROJECT WORKERS AND EMPLOYEES UNION AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS P CHOUDHURY	MRS. A GAYAN (R-1) MR P CHOUDHURY MS B GOSWAMI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,9th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
53	Crl.Pet./1146/2023 (AT 2:00 PM)	MANOJ KUMAR DAS Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS	S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	SPL. PP, C.B.I.
WITHDRAWAL				
54	AB/153/2024 B/O	HEMANTA BORAH Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KHANDAKAR	PP, ASSAM
MOTION				
55	Crl.Pet./127/2024 FIXED	AVINASH BHARTIA AND ANR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. M PHUKAN MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR P TALUKDAR	SC, CBI
56	AB/313/2024 B/O	NASHIR UDDIN MOLLAH @ NASHIR MOLLAH Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ORDERS				
57	I.A.(Crl.)/121/2024 AB 2134/2024(D/O), B/O in AB/2134/2023	AMINUL ISLAM @ AMINUR ISLAM Versus THE STATE OF ASSAM,	MR. M KHAN MS J AKTAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	Crl.Pet./145/2024 B/O	MOJAHIDUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	PP, ASSAM
BAIL HEARING				
54	AB/86/2024 FIXED	SHAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
55	AB/169/2024 FIXED	MD. SAFIUR RAHMAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
ORDERS				
56	Crl.Pet./28/2024 FIXED	DIPANKAR DUTTA Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR. P TELI	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE L. JAMIR AND HIS LORDSHIP]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
56 WP(C)/7103/2023 FIXED	KULDEEP TASA Versus THE STATE OF ASSAM AND 5 ORS	MR. Y S MANNAN MR S M ABDULLAH P	GA, ASSAM MR. B GOGOI MR R M DAS MR. C K S BARUAH, DISTRICT COMMISSIONER, DIBRUGARH SC, SOCIAL JUSTICE AND EMPOWERMENT SC. MEDICAL EDUCATION
57 WP(C)/95/2024 FIXED	DR. DIPANKAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, HIGHER EDU
<u>ADMISSION</u>			
58 WP(C)/1558/2019 FIXED	UTPAL PATHAK AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, GAD SC, PERSONNEL DEPT. SC, FINANCE
<u>HEARING</u>			
59 WP(C)/2891/2014 CAVT. NO. 650/14 FIXED	MAHAMMAD AZAD Versus THE STATE OF ASSAM AND 4 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR K K MAHANTA (Sr. Advocate) (r-4) MR. M U MAHMUD (R4) MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIAR-3 MR.K KALITA MR.N BARUAH MR.S HOQUE MR. K M MAHANTA (R-4) MS.P KHOUND MR S ISLAM (R4) FOR CAVEATOR SC, EDU MS. R AHMED (R4)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
65	WP(C)/5896/2013 FIXED	PARESH HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR.S C BISWAS MR. E AHMED MS.S D CHOUDHURY MR.D BANIA	SC, SOCIAL WELFARE SC, HEALTH
MOTION				
66	WP(C)/503/2024 AS FIRST ITEM, BY SLIP	JAHANARA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, ELEM. EDU
67	WP(C)/5260/2023 FIXED	THE PRESIDENT, THE SCHOOL MANAGING COMMITTEE OF MILAN ADABARI M E SCHOOL AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
68	WP(C)/656/2024 B/O	MD. NUR KASIM Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. R ISLAM S HOQUE	SC, SEC. EDU.
69	WP(C)/677/2024 B/O	MUSSTT RABIJA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MR U GHOSH MR J FIRDAUS	SC, SEC. EDU.
ADMISSION				
70	WP(C)/5042/2018 FIXED	ARUN CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR. S P CHOUDHURY MR H BEZBARUA MR. U SARMA MS. P BARMAN	SC, ELEM. EDU MS B DEVI MR. S. J. SARKAR
ORDERS				
71	Cont.Cas(C)/39/2021 FIXED	BINA KUMARI PHUKON @ BINA PHUKON Versus PREETOM SAIKIA, IAS, AND 6 ORS	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
72	Cont.Cas(C)/50/2021 FIXED	KUSUM KALITA Versus AMAR JYOTI BARMAN, ACS AND ANR.	MR P KATAKI MRS R BEGUM MS. M DEVI	MR. S BORA

73	WITH WP(C)/403/2017	SMT. KUSUM KALITA Versus THE STATE OF ASSAM and 4 ORS.	MR.P KATAKI MRM HALOI	SC, EDUCATION
74	Cont.Cas(C)/499/2022 FIXED	PROVATI DAS Versus SMTI SURANJANA SENAPATI, ACS AND ANR	MR. R ISLAM MR J ISLAM	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MS. N PHUKAN (R-1)
75	WP(C)/7482/2023 FIXED	DR. GAUTAM CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S P SHARMA MR P R SARMA K AHMED	SC, HEALTH

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